

Growth rate of Andhra Pradesh

2701. SHRIMATI GUNDU SUDHARANI: Will the PRIME MINISTER be pleased to state:

(a) the growth rate of Andhra Pradesh *vis-a-vis* the country during the last twenty years, year-wise;

(b) the growth rate of other States during the above period, year-wise and State-wise; and

(c) the steps taken by Government to further accelerate the growth rate of Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): (a) and (b) The growth rate of Andhra Pradesh *vis-a-vis* the country along with other States during the last twenty years *i.e.* from 1993-94 to 2012-13, year-wise at constant prices is given in Annexure.

[See Appendix 298 Annexure No. 34]

(c) The Twelfth Five Year Plan document sets a growth target of 8.4% for the State of Andhra Pradesh during the Twelfth Five Year Plan period (2012-13 to 2016-17) with sectoral growth targets for agriculture (5.2%), industry (8.6%) and services (9.5%). Several steps have been discussed in the Twelfth plan to accelerate growth in States including Andhra Pradesh. These include encouraging public and private investments in agriculture, manufacturing and infrastructure; higher human productivity, employment and improved service delivery.

Status of UID linked welfare projects

2702. SHRI N.K. SINGH: Will the PRIME MINISTER be pleased to state:

(a) the details of the status of the Unique Identity (UID) linked welfare projects started from January, 2013;

(b) whether there is any complaint mechanism for ensuring timely redressal of complaints;

(c) if so, the details thereof;

- (d) if not, the reasons therefor;
- (e) whether there is any mechanism of audit or accountability;
- (f) if so, the details thereof; and
- (g) if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): (a) Direct Benefit Transfers (DBT) was rolled out from 1st January, 2013 in 43 districts for 26 selected Central Sector and Centrally Sponsored Schemes. The status of scheme wise Direct Benefit Transfer roll out is given in Statement (*See below*).

(b) to (g) The concerned Ministries have been operating complaint mechanism for ensuring timely redressal of complaints and mechanism for audit or accountability as per the guidelines of the respective schemes and Ministries. The mechanisms for timely redressal of complaints as well as those of audit or accountability in the concerned Ministries, inter alia, are:

- (i) Ministry of Women and Child Development has provided for setting up a formal grievance redressal mechanism at project and district level by the States in the guidelines of the Indira Gandhi Matritva Sahyog Yojana (IGMSY) Scheme. Guidelines also provide for Social Audits. IGMSY Scheme is required to be discussed and monitored at the Gram Sabhas on a regular basis.
- (ii) As per the Ministry of Social Justice & Empowerment, most of the State Governments/UTs have confirmed that they have established the grievance redressal mechanism under Scholarship Schemes. As regards the Top Class Education scheme for SCs, the grievances received, if any, are addressed by the concerned Bureau/Divisional head in the Ministry. The finance accounts of the State Governments are audited annually by the Accountant General of the respective States.
- (iii) Ministry of Health and Family Welfare has issued instructions to States/UTs for setting up of grievance redressal cells for prompt redressal of grievances pertaining to Janani Suraksha Yojana. There is a system of audit of NRHM accounts including that of Janani Suraksha Yojana by

chartered Accountant (CA) Firms which are duly empanelled with Office of Comptroller and Auditor General of India (CAG). CAG has also agreed to undertake audit from 2011-12.

- (iv) Ministry of Human Resource Development is operating a grievance redressal mechanism for the entire Ministry under JS-cum-CVO-cum-Director (Public Grievances).
- (v) As per the Ministry of Labour and Employment, with regard to schemes for Scholarship to the Children of beedi workers and Housing subsidy to beedi workers, the Welfare Commissioners of the concerned region are responsible to provide for redressal against complaints and audit and accountability. The Scheme for Stipend to children in the special schools under the Child Labour Project is being implemented by Project Societies headed by the concerned District Magistrate/Collector. Any discrepancy in the implementation of the scheme is to be addressed by the concerned District Magistrate/Collector. With regard to Stipend to trainees under the scheme of Welfare of SC/ST job seekers through Coaching, Guidance and Vocational Training, the beneficiaries can go to the Office of Coaching-cum-Guidance Center (GGC) for SC/STs and resolve their problems, if any, with SREO of the CGC. Periodical Audits are conducted for this scheme by Accountant General's Office and Internal Audit Organization. With regard to the Payment of stipend to trainees under the Scheme of Skill Development in 34 Districts affected by Left Wing Extremism (LWE), the beneficiaries directly can go any time to the Office of Director, Directorate of Employment and Training (Training Division), Ranchi. All the releases under the scheme are audited by the Auditor General.
- (vi) In addition to the above, UIDAI is operating a helpline (through a Contact Centre) since July, 2010 to serve the Residents and other stake holders for addressing queries on the Aadhaar Scheme. The helpline supports the Residents through two channels - Phone and E-mail. Currently the helpline is operating from Jamshedpur and Pune. Presently Inbound phone support is provided in 6 languages: Hindi, Kannada,

Marathi, English, Telugu and Bengali. E-mail support is provided in English only.

Statement

Summary Record of DBT roll out in 43 Districts

(As on 18th March, 2013)

Sl.No.	A	B	C	D	E	F
1.	Social Justice and Empowerment	Post-Matric Scholarship for SC Students	341132	309396	123200	4129
2.	Social Justice and Empowerment	Pre-Matric Scholarship for SC Students	104693	74841	44659	5
3.	Social Justice and Empowerment	Pre-Matric Scholarship for Children of those engaged in unclean occupations	4500	3401	2383	191
4.	Social Justice and Empowerment	Upgradation of Merit of SC Students	74	68	47	14
5.	Social Justice and Empowerment	National Overseas Scholarship Schemes for SC Students	0	0	0	0
6.	Social Justice and Empowerment	Post-Matric Scholarship for OBC Students	608485	597713	250680	3752
7.	Social Justice and Empowerment	Top class Education Scheme (SJE)	235	21	21	0
8.	Human Resources Development	Scholarship to Universities/College Students	5642	5642	0	0
9.	Human Resources Development	Followship Schemes of UGC	753	412	67	67

Sl.No.	A	B	C	D	E	F
10.	Human Resources Development	Followship Scheme of AJCTE	9527	0	0	0
11.	Human Resources Development	National Means cum Merit Scholarship	11502	11287	7312	3106
12.	Human Resources Development	National Scheme for Incentives for the Girls Child for Secondary Education	50031	31749	22710	10225
13.	Tribal Affairs	Post-Matric Scholarship for ST Students	168157	115169	25632	20041
14.	Tribal Affairs	Top Class Education System (TA)	73	50	24	7
15.	Tribal Affairs	Rajiv Gandhi National Fallowship (TA)	65	64	18	16
16.	Minority Affairs	Matric Scholarahip Scheme	46779	46618	19014	0
17.	Minority Affairs	Maulana Azad National Fellowship	77	77	6	0
18.	Minority Affairs	Marit cum Means Scholarship Scheme	3537	3537	1342	0
19.	Woman and Child Development	Indira Gandhi Matrutva Sahyog Yolana (IGMSY)	90260	50736	10536	4020
20.	Woman and Child Development	Dhanalakshmi Schame	7687	7687	7687	7687

Sl.No.	A	B	C	D	E	F
21.	Health and Family Welfare	Janani Suraksha Yojana	173731	12795	7013	7013
22.	Labour and Employment	Scholarahip to the Children of Beedi Workers	11075	5641	1701	1701
23.	Labour and Employment	Housing Subsidy to Beedi Workers	26	26	21	21
24.	Labour and Employment	Stipend to Children in the Special Schools under the Child Labour Project	14083	10661	5235	3108
25.	Labour and Employment	Stipend to Trainees under the Scheme of Welfare of SC/ST job seekers through Coaching-cum-Guidances and Vocational Training	88	86	65	46
26.	Labour and Employment	Payment of stipend to trainees under the Scheme of Skill Development in 34 Districts affected by Left Wing Extremism (LWE)	24	20	20	20

Effects of rise in share market

†2703. SHRI ISHWARLAL SHANKARLAL JAIN: Will the PRIME MINISTER be pleased to state :

(a) whether due to buoyancy taking place in the share markets the disparity between the rich and poor in the country is getting adversely affected;

(b) whether Government is taking any steps to remove this widening disparity between the rich and the poor;

† Original notice of the question was received in Hindi.